

amounts to other States which showed comparatively better performance. According to the indications given by the States at the time of the final allotments, the amounts indicated in the attached statement were expected to be utilised by them fully

Statement

S. No	Name of State	Final allotment made during 1971-72. (Rs. in lakhs)
1.	Andhra Pradesh	550 00
2.	Assam	210.67
3	Bihar	288.91
4	Delhi	51.61
5.	Gujarat	237 43
6.	Haryana	140.78
7.	Himachal Pradesh	62.00
8	Jammu & Kashmir	0 20
9.	Kerala	135.75
10.	Madhya Pradesh	132.02
11.	Maharashtra	232.41
12	Mysore	248 54
13.	Manipur	5 85
14.	Meghalaya	0 83
15.	Nagaland	8 84
16.	Orissa	181 13
17.	Punjab	86 00
18.	Rajasthan	165 00
19.	Tamil Nadu	594.07
20.	Uttar Pradesh	396 68
21	West Bengal	231.53
TOTAL :		3954 19

Autonomy to Colleges

2925. SHRI DEVINDER SINGH GARCHA : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether there is a scheme under

consideration of Government to give more autonomy to the Colleges; and

(b) if so, the broad outline of the scheme ?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN) : (a) and (b). The Education Commission (1964 66) recommended that for the improvement of collegiate education, a measure of autonomy be provided to carefully selected outstanding colleges (or a small cluster of very good colleges) within a large University. This would involve the power to frame its rules of admission, to prescribe its course of study, to conduct examinations and so on. The parent University's role will be one of general supervision and the actual conferment of the degrees.

The University Grants Commission has generally accepted this recommendation and agreed that there is a real need to initiate, where conditions and resources allow, the scheme of "autonomous colleges" for upgrading of higher education. The Commission has also requested the Universities to examine this question in its relevant aspects and forward proposals (if any) in this regard for its consideration.

The Gajendragadkar Committee on Governance of Universities and Colleges has also recommended that in the acts of the Universities provision may be made for autonomous colleges and also for giving certain autonomy to the teaching departments or the Units of the departments, in particular the Centres of Advance Study. The recommendations of the Committee have been accepted in principle by the Government.

**Acquisition of land in Gulabi Bagh,
Delhi**

2926. SHRI B. S. BHAURA : Will the Minister of WORKS AND HOUSING be pleased to state :